

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 502 of 1997

Date of order : 10.7.06

Present : Hon'ble Mr.B.V.Rao, Judicial Member
Hon'ble Dr.A.R.Basu, Administrative Member

UMESH KR. SINGH

VS

UNION OF INDIA & ORS.

For the applicant : None

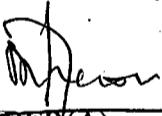
For the respondents : None

O R D E R

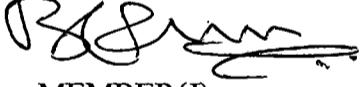
B.V.Rao, J.M.

No representation on behalf of the applicant. Even on the last occasions on 4.4.06 and 5.7.06 also neither the applicant nor his counsel was present. Ld.counsel for the respondents is also not present.

2. Since this is a matter of 1997 we do not think it fit to keep pending. The OA is therefore dismissed for default. No order as to costs.



MEMBER(A)



MEMBER(J)

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